

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4944
ANSWERED ON:07.05.2012
COAL BLOCKS TO STEEL COMPANIES
Jaiswal Dr. Sanjay

Will the Minister of STEEL be pleased to state:

- (a) whether coal blocks have been allocated to iron and steel companies for augmenting their production;
- (b) if so, the details thereof, private and public sector company-wise;
- (c) whether those companies which have not been allocated coal blocks procure coal from open market; and
- (d) if so, the total quantity and average rate at which the public sector iron and steel companies procured coal from the open market during the last two years?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

- (a)&(b): Details of coal blocks allocated to various private and public sector iron and steel companies are given in the Annexure-I.
- (c)&(d): Since steel is a de-regulated sector, no specific information is available in Ministry of Steel on the mechanism of coal procurement adopted by those private sector iron and steel companies who have not been allocated coal blocks. As regards the two public sector steel producing companies under the administrative control of Ministry of Steel namely Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Ltd. (RINL), indigenous coal procurement are covered by MoUs/ Fuel Supply Agreements (FSAs) with subsidiaries of Coal India Limited and imported coal is tied up by Long Term Agreements (LTA) and also through Global Tender route. The information in respect of SAIL and RINL is at Annexure-II.